

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2219
ANSWERED ON 14/03/2023

SOCIAL AUDIT CONDUCTED IN GRAM PANCHAYAT

2219. SHRI BASANTA KUMAR PANDA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the percentage of the Gram Panchayats where at least once a Social Audit of the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has been conducted during the current year, State-wise;
- (b) the percentage of the Gram Panchayats where Action Taken Report (ATR) have been submitted and issues closed on the grievances received under the social audit, State-wise;
- (c) the names of the successful districts which have completed both the 100 percent of its social audit of MGNREGS along with 100 percent of the issues closed, raised under the social audit; and
- (d) whether the Government is taking any steps to speed up the process of social audit and closure of the issues raised under it with ATR, wherever delayed as being social audit a crucial part of the rural development schemes to fix the accountability, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (d): States/UTs-wise details of the Gram Panchayats where at least once Social Audit of the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) has been conducted during the current financial year 2022-23 is given at **Annexure-I**.

States/UTs-wise details of social audit conducted in the current financial year 2022-23 are given at **Annexure-II**.

The names of districts where 100% social audit has been conducted in the current financial year 2022-23 are given at **Annexure III**. In no district, all issues raised by Social Audit Unit (SAU) in the current financial year 2022-23 are closed.

Ministry has taken various steps in this regard such as:

(i) MoRD has conducted a State-wise Training Program on Social Audit and MIS process for States/UTs. The Issues of action taken reports (ATR) uploading and closing and other procedural issues were discussed in detail with feasible solutions to support the States/UTs and strengthen the current social audit system & MIS process. All supporting training materials were shared with States/UTs for reference purposes.

(ii) Regular follow-up and monitoring are done by the Ministry on matters such as uploading of social audit calendar, completion of social audit as per target, disposal of issues raised by SAU and subsequent actions of recovery and other needful actions.

Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No. 2219 to be answered on 14.03.2023.

State/UT-wise details of the Gram Panchayats (GP) where at least one Social Audit of the Mahatma Gandhi NREGS has been conducted during the current financial year 2022-23.

Sr. No.	State/UT	Total number of GPs	Number of GPs, where social audit conducted at least once in 2022-23	Percentage of GPs where social audit conducted at least once in 2022-23
1	Andhra Pradesh	13,476	7,953	59.02%
2	Arunachal Pradesh	2,114	1	0.05%
3	Assam	2,660	2,143	80.56%
4	Bihar	8,421	6,734	79.97%
5	Chhattisgarh	11,666	3,210	27.52%
6	Goa	191	0	0.00%
7	Gujarat	14,230	12,015	84.43%
8	Haryana	6,264	33	0.53%
9	Himachal Pradesh	3,619	1,794	49.57%
10	Jammu & Kashmir	4,319	3,262	75.53%
11	Jharkhand	4,388	266	6.06%
12	Karnataka	6,013	5,858	97.42%
13	Kerala	941	826	87.78%
14	Ladakh	193	0	0.00%
15	Madhya Pradesh	23,139	22,745	98.30%
16	Maharashtra	28,366	8	0.03%
17	Manipur	3,151	1,112	35.29%
18	Meghalaya	6,396	49	0.77%
19	Mizoram	867	511	58.94%
20	Nagaland	1,275	390	30.59%
21	Odisha	6,794	4,692	69.06%
22	Punjab	13,326	4,177	31.34%
23	Rajasthan	11,337	6,533	57.63%
24	Sikkim	186	62	33.33%
25	Tamil Nadu	12,525	9,889	78.95%
26	Telangana	12,771	1,124	8.80%
27	Tripura	1,176	840	71.43%
28	Uttar Pradesh	58,668	51,702	88.13%
29	Uttarakhand	7,815	1,334	17.07%
30	West Bengal	3,339	3,225	96.59%
31	Andaman & Nicobar	77	0	0.00%
32	Dadra and Nagar Haveli and Daman and Diu	20	0	0.00%
33	Lakshadweep	10	0	0.00%
34	Puducherry	108	0	0.00%
	Total	2,69,841	1,52,488	56.51%

Annexure-II referred in reply to part (b) of Lok Sabha Unstarred Question No. 2219 to be answered on 14.03.2023.

State/UT-wise details of social audit conducted in the current financial year 2022-23.					
2022-23					
SI. No.	State/UT	Number of issues raised by SAU	Number of issues closed	Number of issues pending	Action taken reports uploaded
1	Andhra Pradesh	1081	52	1029	96
2	Assam	877	137	740	229
3	Bihar	12260	14	12246	472
4	Chhattisgarh	1193	105	1088	106
5	Gujarat	401	274	127	284
6	Haryana	79	0	79	0
7	Himachal Pradesh	571	0	571	199
8	Jammu and Kashmir	12011	288	913	371
9	Jharkhand	454	0	454	12
10	Madhya Pradesh	1302	72	1230	221
11	Nagaland	834	538	296	661
12	Odisha	567	299	268	402
13	Punjab	417	0	417	3
14	Rajasthan	173	1	172	10
15	Sikkim	1	0	1	0
16	Tamil Nadu	9987	60	9927	114
17	Telangana	4178	0	4178	19
18	Tripura	82	0	82	8
19	Uttar Pradesh	37957	809	37148	4610
20	Uttarakhand	1198	59	1139	190
21	West Bengal	9108	1611	7497	2732
Total		94731	4319	79602	10739

(as per NREGASoft)

Annexure-III referred in reply to part (c) of Lok Sabha Unstarred Question No. 2219 to be answered on 14.03.2023.

Names of districts where where 100% social audit has been conducted in the current financial year 2022-23.

S. No.	State/UT	District
1	ASSAM	KAMRUP (METRO)
2	ASSAM	DIBRUGARH
3	ASSAM	HOJAI
4	ASSAM	Biswanath
5	ASSAM	SONITPUR
6	ASSAM	DHEMAJI
7	ASSAM	JORHAT
8	BIHAR	SHEOHAR
9	KARNATAKA	BIDAR
10	KARNATAKA	VIJAYANAGARA
11	KARNATAKA	KOPPAL
12	KARNATAKA	CHIKKAMAGALURU
13	MADHYA PRADESH	BETUL
14	MADHYA PRADESH	BHOPAL
15	MADHYA PRADESH	GUNA
16	MADHYA PRADESH	RATLAM
17	MADHYA PRADESH	INDORE
18	MADHYA PRADESH	DINDORI
19	MADHYA PRADESH	TIKAMGARH
20	MADHYA PRADESH	MANDSAUR
21	MADHYA PRADESH	JHABUA
22	MADHYA PRADESH	RAISEN
23	MADHYA PRADESH	KATNI
24	MADHYA PRADESH	BHIND
25	MADHYA PRADESH	CHHATARPUR
26	MADHYA PRADESH	DHAR
27	MADHYA PRADESH	AGAR-MALWA
28	MADHYA PRADESH	ASHOK NAGAR
29	MADHYA PRADESH	ANUPPUR
30	MADHYA PRADESH	DATIA
31	MADHYA PRADESH	NIWARI
32	MADHYA PRADESH	DEWAS
33	MADHYA PRADESH	SEONI
34	MADHYA PRADESH	VIDISHA
35	MADHYA PRADESH	DAMOH
36	MIZORAM	KOLASIB
37	ODISHA	DHENKANAL
38	ODISHA	JAGATSINGHAPUR
39	ODISHA	MALKANGIRI
40	ODISHA	NUAPADA
41	UTTAR PRADESH	MAHOBA
42	UTTAR PRADESH	HAPUR
43	UTTAR PRADESH	MUZAFFARNAGAR
44	UTTAR PRADESH	AURAIYA
45	UTTAR PRADESH	SHAHJAHANPUR

46	UTTAR PRADESH	UNNAO
47	UTTAR PRADESH	SHRAVASTI
48	UTTAR PRADESH	KANPUR NAGAR
49	UTTAR PRADESH	VARANASI
50	WEST BENGAL	HOOGHLY
51	WEST BENGAL	DINAJPUR DAKSHIN
52	WEST BENGAL	PASCHIM MEDINIPUR
53	WEST BENGAL	BIRBHUM
54	WEST BENGAL	Darjeeling Gorkha Hill Council (DGHC)
55	WEST BENGAL	ALIPURDUAR
56	WEST BENGAL	JHARGRAM
57	WEST BENGAL	DINAJPUR UTTAR
58	WEST BENGAL	24 PARGANAS (NORTH)
59	WEST BENGAL	PASCHIM BARDHAMAN
60	WEST BENGAL	COOCHBEHAR
61	WEST BENGAL	PURBA BARDHAMAN
62	WEST BENGAL	BANKURA
63	WEST BENGAL	HOWRAH
64	WEST BENGAL	PURULIA
65	WEST BENGAL	24 PARGANAS SOUTH
66	WEST BENGAL	SILIGURI MAHAKUMA PARISAD
67	WEST BENGAL	PURBA MEDINIPUR
68	WEST BENGAL	KALIMPONG
69	WEST BENGAL	JALPAIGURI

(as per NREGASoft)